## FELICITATION TO THE CHAIR-MAS—contd.

Feliciations

SHRI S. N. MISHRA (Bihar): Mr. Chairman, Sir, it is my privilege to offer my sincerest coi gratulations and greetings to you on jehalf of the Congress Party in Parlian ent.  $W_e$  are conscious that you have i ssumed office today in the midst of so ne profoundly seminal developments th: t have taken place in the country and also bj the Parliament of India. You will be presiding over Mr. Chairman, \ House ...

SHRI NIREIV GHOSH (West Bengal): Is it a de egation of the Congress Party in Parijan ent?

MR. CHAIRMAN: Please do not interrupt.

AN HON. MEMBER: Do not worry.

SHRI S. N. MISHRA: Well, Mr. Chairman, you will be presiding over a House on wiich the shadow of the Government wo aid not loom very large now, and in whi< h there will be a rightful, official Opposition for the invisora-tion of democrt ,;y and for the establishment of democ atic socialism in this country. We liave heard too much about some of he socialist ideas which are, in fact pseudosocialist slogans and it will, therefore, be the duty of my Party to work for the establishment of a real democratic socialist society.

### (Interruptions)

Now. Mr. Ciairman, if some of the Members nt fb s very stage interrupt, I would like to sound a note of wnrning. I propose to b<: as soft as the drifting fog, if they ar; sweet, but as hard as granite, if the\ are rude. And if they are goine to r< el under our attack, let them be auite :le;ir in their minds thev have to blame themselves. But I would not like to sound any bitter note just now.

I was saying that the historic development that bas taken place today is bound to have a tremendous impact on the nolitical Ii p of the coimtry. It is in this context fhat you are now assuming the responsibilities of this high office. One wie has sot even a milligram of invigit t ns they say into the future would eel somewhat disturbed at some of the portents. Our House is a contfinuin: House and, therefore, it is a factor or stability. We want to preserve it as he bastion of democracy.

We will co-operate with you in maintaining its position. It is possible that the waters elsewhere might be ruffled, but we would like that here the water\* should be as placid as possible for it is a continuing House, as I said.

to thi Chairman

Now, Mr. Chairman, as was said by the Leader of the House, you are not a stranger to this House. You have been a distinguished Member of this House. A man so rich in experience, so eminent in law and so loved and liked by all the Members is; certainly going to fill the bill admirably. We have absolutely no doubt about it. You have adorned not only our Benches, the Benches of the private Members, but you have also adorned the Treasury Benches. You have given ample evidence of your erudition in law and your devotion to the institutions and practices of democracy. Your familiarity with the rules and practices that govern the conduct of this House is also well known. Your long and distinguished legal training and career is bound to prove to be a great asset to all of us.

Now, Mr. Chairman, you are also conscious, as you have been one of us for a pretty long time, how anxious we are to preserve the rights and privileges of all Members. We however, do not want that only the rights and privileges of the Members of the Opposition should be preserved, although their rights and privileges are really the concern of the whole democrary. It may be that sometimes you may not be indulgent to the Government, but you have to be indulgent to us. Therefore, since you have yourself experienced in this august House, for quite a long time how Members are solicitous of the rights and privileges of this House, you will certainly give your best consideration to preserving them.

Now, Mr. Chairman, I would like to emphasise that as I have known you very intimately this morning's incident hurt me very much. I consider you almost like my elder brother and you have given me the same courtesy and consideration which is due to a younger brother. I am sounding this personal note, because what happened this morning, during the course of the felicitations, was very much hurtful to our sentiments. We are unhappy that this should have happened. I feel that in you we have a person who has whenever he did anything earned only goodwill and friendship from all and when-

[Shri S. N. Mishra.] ever he said anything he exuded only charm and sweetness. We are glad that such a person occupies the Chair today.

Felicitations

Now, on behalf of the Opposition generally it has become somewhat customary to say that we pledge ourselves to loyalty to the Chair and the high traditions of this House. Although it is a good custom to do that, we would like it to be more than a custom and I would not like to make any loud protestation about that and I would only submit to you that our Party is going to show that we want to back up this pledge by practice that is what we propose to do.

With these words, Mr. Chairman, I offer again our heartiest felicitations on this occasion and you can very confidently look forward to having very sincere co-operation from us.

Thank you very much.

SHRI DHAYABHAI V. PATEL (Gujarat): Mr. Chairman, Sir, on behalf of our group and other Members in this House, we welcome you to the high office that you are going to fill. You have a background, tradition and training which befits you most emiently for this position and I am sure you will acquit yourself with credit in your duties. On behalf of a section that has suffered very much in the past, perhaps due to certain reasons, may I plead that this corner of the House would receive a fairer treatment? Intentionally or unintentionally, my group has been the group that has suffered very much in the past and I hope that will not happen in your regime. I am not making any charges. I am just mentioning a fact with the hope that there will be no reason for us to refer to this matter and that it will be a matter of the past.

श्री पीताम्बर दास (उत्तर प्रदेश): आदरणीय सभापति जी, उपराष्ट्रपति पद के ऊपर आपके निर्वाचित होने पर मैं आपको बधाई देना चाहता हूं और इस सदन में सभापति के नाते आपके आगमन पर आपका स्वागत करता हूं। एक जमाना था कि सत्ताब्द दल इस सदन में अत्यधिक भारी बहुमत में बैठता था, बूट में जारिटी में। उस समय जिन लोगों को सभापतित्व का काम करना पड़ा वह काफी सरल था। उसके बाद एक जमाना आया जब कांग्रेस पार्टी साधारण

मत में बैठती थी और उस समय का काम Xी कभी कभी कठिन दिखाई देते हुए भी कठिन नहीं था, परन्त आज परिस्थिति बहत शिन्न है। आज का सत्तारूढ दल एक नाजक बहमत में है, माजिनल मेजारिटी में । मेरे कुछ साबियों का यह भी ख्याल है यह बहमत है भी या नहीं लेकिन मैं उसके सम्बन्ध में अभी कोई मत प्रगट करना नहीं चाहता। तो ऐसी स्थिति में सभापति का काम बहुत कठिन है, परन्तु मुझे विश्वास है कि अपनी बद्धिमता, योग्यता, क्षमता और अनभव के आधार पर आपके लिये वह काम कठिन नहीं होगा। इस सदन की कार्य-वाही में मैं स्वयं और मेरा सारा दल आपको पुरा सहयोग देगा मैं इस बात का आख्वासन देता हुं और ईश्वर से आपकी सफलता की कामना करता हं।

श्री गोड मराहरि (उत्तर प्रदेश) : अध्यक्ष महोदय, आपका निर्वाचन और उपराष्ट्रपति बनना इस सदन के लिए एक गौरव की बात मैं मानता हं क्योंकि आप इस सदन के सदस्य रह चके हैं। बाद में कई स्थानों पर मिनिस्टर और गवर्नर की हैसियत से रहे हैं और अपनी जिम्मेदारी को अच्छी तरह आपने निभाया है लेकिन मैं समझता हं कि सबसे कठिन काम जो आप निमाने वाले हैं वह राज्यसभा की चेयरमेनी है और वह भी ऐसे समय जब कि राज्यसभा का स्वरूप बदला हुआ है क्योंकि कल तक जो राज्यसभा का स्वरूप था वह आज से नहीं है और कल परसों यह पता चलेगा कि यह सरकार बहमत में है या अल्पमत है या कितने लोग, कितनी पार्टियां इसके साथ है और कितनी पार्टियां इसके खिलाफ है। अभी हम मिले है और किसी का चेहरा साफ नहीं है खास कर जो अभी तक सत्तारूढ़ पार्टी में रहे हैं उनका। इसलिये एक ऐसे समय पर आप इस सदन के अध्यक्ष बने हैं जब आपको यहां का काम काफी कठिन मालूम होगा, जैसा कि आज सुबह आपने देख ही लिया है। वैसे मैं आपको अपनी पार्टी की ओर से बधाई देता हं और आक्वासन भी देता हं कि हमारी पार्टी कभी भी पालियामेंटरी नियम और जो पद्धति है उसके खिलाफ काम नहीं

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करेगी. लेकिन अगर कहीं अन्याय होगा तो उसका प्रतिरोध हम करेंगे। जब तक हम अन्याय का प्रतिरोध नहीं करेंगे तब तक हमारे यहां आने का मकसद ही पूरा नहीं होता । इसलिए मैं आशा तो यहीं करूंगा कि आप किसी समय ऐसा अवसर हमें नहीं देंगे और इसी आशा के साथ मैं आपको अपनी पार्टी की ओर से बधाई देता हं।

SHRI BHUPESH GUPTA (West Bengali: Mr. Chairman, on behalf of my party I we come you not as a granite nor as a 1 diipop. I am a man of commonclay, a id in that humble capacity I heartily welcome you in the esteemed and hi, h position which you occupy today. It has been one of your unique privilege today to preside over this House when our parliamentary democracy is facing certain deadly challenges fron the side of dark reaction. It is a testing time which has summoned you to an assignment of high importance, an 1 1 have no doubt in my mind that you shall discharge your responsibility in a true spirit of democracy, keeping all the time in view that what happens outsid in the life of the masses finds its vibraions withfh the precincts of Parliament. When the life marches "outside in giant strides. Parliament cannot mark time or stand still. Therefore, Mr. Chairman it will be one of your very basic as ignments, if I may say so, and undou ledly you shall carry out that assignment capturing the spirit that is outside.

You are also in a very interesting situation for the first time in the annals of parliament;!: ry democracy. Suddenly overnight an ipposition has been born in the womb c ru a party that is in power. It has not beei created by any mandate of the people. The party has not been created by thi mandate of the people outside or by election through our Assemblies. Tt has been created somewhere else by shall I say, defection or fascination fo something else. This is itself is a uni [ue situation. Whether it is a drama o a melodrama is not for me to say, bit nontheless we take the life in its strk e and we take it for what it is worth. I am sure. Mr. Chairman, you should b :ar in mind that even in the opDOsitior there are oppositions and oppositions, ft cannot be tarred with the same bra ,b or painted in the same way. There v ill be always something to be sorted out from others. I have been

here in this House for the last sixteen years on the mandate of a parliamentary party, elected by an Assembly and came here in opposition. I have not left my parents to become the opposition. I have not forsaken my mother or my father to assume suddenly the mantle of opposition. You will forgive me if these are my disqualifications. I tell you that despite these disqualifications and difficulties I shall be, without being a granite co-operative with

Mr. Chairman, it is a pleasure that we have today in you an esteemed jurist, an eminent lawyer and above all a man of integrity and I am sure you do not like in Tlie political life malpractices, corruption, syndicalism or whatever it is. It. is quite clear. You like in political life straightforward behaviour. You are also, Mr. Chairman, in the Chair today when, because of our fault, fault of the body politic, the first speaker from the opposition side is not unfortunately—I sympathise with him—in a position to say on behalf of which party he is welcoming you. I on behalf of the Communist Party of India welcome you. I am sure my friend for whom I have great regard will tomorrow find out and tell you the name of the party on behalf of which he welcomes you. But all the same we shall be co-operative

Mr. Chairman, I look forward to your indulgence sometimes, your affection sometimes, your admonition sometimes, your rebuke sometimes, but always I shall expect of you that in the crucible of the fight for democracy against reaction you are on the side of democracy and against reaction. Parliament is not a non-aligned body between democracy and reaction. Parliament is a partisan of progress. Parliament is a partisan of democracy and it shall be your privilege, Mr. Chairman, when the challenges are being met here and outside by the people, even the turmoil inside what has been the big ruling party—I am sure your guidance, your wisdom, your statemenship, your courage, your integrity of character, your knowledge, your judicial mind, will all be harnessed to the cause of tending the forces of democracy and weakening the forces of reaction so that this Parliament under your leadership records a new chapter of fighting counter-revolution and reaction-nary forces and of triumph of

Thank you. With this confidence I greet you on this happly occasion.

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SHRI SUNDAR SINGH BHANDARI (Rajasthan) : Do not plead guilty.

SHRI NIREN GHOSH: On behalf of my party, the Communist Party of India (Marxist), I would like to heartily welcome you. You have been a Member of our House and have come to occupy this auaust position. Now, Mr, Mishra said that turbulent times are ahead. I say, there are turbulent times, and it will perhaps be a turbulent House. So, it would need all your skill, sagacity and sense for the rights and privileges of the Members on the basis of democracy in order to conduct it. On the occasion of offering felicitations to you, we saw in a flash now the alignments are taking place. The Syndicate, the Jana Sangh, the Swatantra and, shall I say, perhaps a part of other Opposition parties, are also coming together . . .

SHRI LOKANATH MISRA (Orissa): Are you sure of yourself?

SHRI NIREN GHOSH: ... and everybody is swearing—of course, not Swatantra and others—by the mane of socialism when socialism has become the first casualty in the process. I do not know anyway. But I know, if we in this House even in a faint way reflect the nennle who are fiphtino outside for better times\(^\) we will be fulfilling our minimum duty. But I can only say— Mr. Murahari has said that if there is injustice we will protest—that I would expect thit there should not be partisanship in deciding questions of procedure, etc. Tn that way you should see that all Parties and "all groups can have their say "nd that a broad exchange takes place snd in that the i<sup>c</sup>sues take shape. You will see to it. and I can assure you from my party, that you will get our """cerest co-operation in this effort.

SHRT MULKA GOVTNDA REDDY (Mvsorel: Mr. Chairman, on my behalf and on behalf of niv nnrtv. I offer sincere and heart-felt felicitations to yon. T know you for a lono time. Yon were with us as a Member of this hoTT'thle House. Yon wi\*r« with us in this House as a mpmhpr of the Treasury Benches. And till verv recertly, you were tbe Governor of Mvsore. Wherever you hive been ind whatever position vo» hav\* occupied, von have always distinguished vourself as a ?reat jurist, as n <m>nt administrator nnd as the Governor of Mvsore you have 'Iwavs followed the Constituion of India in lelt«\* -"no' in wifii and vou have always upheld the right causes. I have no

doubt that you will strive your best to safeguard the rights and privileges of Members of this House and you will also try your best to maintain the dignity and privileges of this House when we are confronted with such a situation.

Mr. Chairman, we are very happy that you are presiding over this House at a time when things are changing very rapidly in this country. We are sure that you will always try to uphold the right, causes, that you will strive for the establishment of a democratic society in this country and that you wiH help this House in striving to establish that society where injustices perpetrated upon the larger sections of the masses will be done away with.

SHRI THILLAI VILLALAN (Tamil Nadu): Mr. Chairman, on behalf of my party, the Dravida Munnetra Kazhagam, I welcome you whole-heartedly. You have adorned the Bench in the field of Judiciary previously; you have earned fame and name. Now, in the political field, you are adorning the Chair. I hope you will earn fame and name. Whether you are in the Chair or in the Bench, I hope the judicial mind is always there. Being Members of the House of Elders, we consider that you are the elder of the olders of this House. On behalf of my party, I assure you of my fullest cooperation in the conduct" of the proceedings of this House, With these words, I welcome you.

SHRI B. D. KHOBARAGADE (Maharashtra): On my own behalf and on behalf of the Republican Party of India, I offer my sincere felicitations and congratulations to you on this occasion-Being an eminent lawyer, erudite, scholar, skilled and experienced Parliamentarian, and having shouldered multifarious responsibilities with distinction, I have no doubt that you will conduct the proceedings of this House fairly and impartially.

It has been mentioned here that we are sitting in a changed House. Mr. Niren Ghosh has also said that reactionary forces like the Syndicate, the Jana Sangh and the Swatantra Parties are corrtinr< together in this House. They are coming together not only in this House, but perhaps outside of this House also they would be together. I think it is the responsibility of the progressive forces in this country to come together and offer each other co-operation so that we can face and fight the reactionary forces in Parliament and outside Parliament.

On behalf of ny party and myself, I welcome you an 1 say that w<sub>e</sub> will extend our full a'-operation to you in conducting the proceedings of this House.

**Felicxations** 

SHRI CHITTA BASU (West Bengal) Sir, I offe you my sincere felicitations and in tie course of it I do not like to repeat tl e most splendid career that you have h id,

Mr. Chairma:, I think you are well aware of the mass democratic movements taking pi ice outside this Parliament, and we, 1 eing the representatives of the people, elected by the representatives in the State i, are naturally to reflect the movements that are taking place outside. And i 1 the course of reflecting the hopes ind aspirations of the people outside, ve are to abide by your ruling, we have to accept the rules and procedures of tMs House. Although you have been elected as the candidate of a particular politu al party, it is also your responsibility to see that the people's hopes and aspintions are adequately represented and effected in this House. And in the mat er of shaping the destiny of the people, you have a very big responsibility to shoulder.

I sincerely a sure you, as a Member of this House; nd also on behalf of my party, of my p irty's fullest co-operation in the matter af the peaceful conduct of the proceedings of this House.

SHRI A. K A. ABDUL SAMAD (Tamil Nadu): On behalf of my party. Ìhe Indian Union Muslim League, I congratulate yo u and assure you of our in naintaining support democratic traditions and constitutional rights.

سردار نریندر سنگه برار ( پنجاب ):

اب دقت به دکهائی كثهنائيان کہ کتنے اور کتاری پورن وشواس بعد بهی همین کئ کو ہوی خوش کرونکا که آپ ج ائیے تو ایک گورنو کی بزرگوں کے بزرگ ، کوئی ایلڈر بیٹھے ھوئے ھیں – کی زمہ داری ہے وہ ایک اچھے كا تعلق هماوے تعاون تعاون آپ کو دینگے اور مسكن هوكا إيلى موقعه نهيس پهر بهي ھو جائے تو آپ بزرک توجه فالبا ھے ارد هماری طرف اپ کی ئی اور میں یہ بھی دیکه رہے هیں تا که کہتے موقعة ملنا رقي - يه پھر اپنے تعاون کا یقین تهيلكيو -

to the Chairman

†[सरदार नरेंद्र सिंह ब्रार : (पंजाव) : चेयर-मैन, सर, आपके इन्तेखाब पर मैं अपनी तरफ से और अकाली पार्टी की तरफ से आपको मुबारक बाद पेश करता हं। आपके कामयाब होने की हमें खुशी है। हमको तो इसका उसी वक्त अन्दाजा हो गया था जब कि हमने आपके नाम के आगे जी. एस. लिखा देखा । श्री जी. एस. धिल्लन से तो हम पहले ही ताल्ल्क रखते थे और आपके नाम के साथ भी जी. एस. आ गया तो आपके नाम के साथ झकाव हो गया। यह सवाल जी. एस. के लिये वड़ा मुबारक है और आज हमको खशी है।

<sup>†[ ]</sup> Hindi transliteration.

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[سردار نریدر سنگه برار]

अब दिक्कत यह दिखाई देती है कि कितनी कठिनाइयां आपको आज आई हैं और कितनी आयेंगी लेकिन इस के बाद भी हमें पूर्ण विश्वास है कि जापकी सी काबिल शंख्सियत जिसको इतना तर्ज्वा है जो कि हर भुअवा से गुजरा है वह इस काम को वड़ी खुश उसलबी से निभा सकेंगे। मगर साथ ही मैं आपसे इस्तजा करूंगा कि आप जब हाउस में आये तो एक गवर्नर की शक्ल में आय और जब आपकी विनम्नता मैंने देखी तो ऐसा मालूम होने लगा कि कोई वुर्जुगों के बुजर्ग, कोई एल्डर्स के एल्डर बैठे हुए है। इस बक्त जो आपकी जिम्मेदारी है वह एक अच्छे बुजर्गकी हो गई है। पिछली बातों को छोड़कर मेरी अर्ज है कि जहां तक हमारे तआवन का ताल्लक है हम अपना बहुतरीन तआवन आपको देंगे और जहां तक मनकिन होगा अपनी आत्मा से बर्दाश्त करेंगे और आपको कोई ऐसा मौका नहीं देंगे। फिर भी इत्तफाक से कुछ गलती हो जाय तो आप बुजुर्ग हैं। गालिबन इसको महसूस नहीं करेंगे । मेरी छोटी सी पार्टी है और हमारी तरफ आप की तवज्जो गालिबन रहेगी और मैं यह भी कहता हं कि जिस तरह आप मेरी तरफ अब देख रहे हैं इसी तरह कभी कभी देखते रहेंगे ताकि हमको भी मौका मिलतां रहे । यह कहते हुए मैं फिर अपने तआवुन का यकीन दिलाता हूं। शैंक यू।

SHRI A. D. MANI (Madhya Pradesh): Sir, I cannot speak in a representative capacity, but as an old independent Member of this House may I join the Leader of the House and the honourable colleagues on this side who have paid warm tributes to you on your election. In electing you the country has not elected a politician but a jurist of great standing whose sense of fairness is well known all over the country. You have also been associated actively with the social service movement, and you have been called upon to occupy this office at a time of great crisis and tension. We are sure that you would maintain the dignity, decorum and the furtherance of this Chamber and give a lead to the country. I extend my warmest feelings to you for success in your office.

MR. CHAIRMAN: Mr. Leader and friends, I cannot adequately thank you for the warm welcome that you have given me. I greatly appreciate youv congratulations on my election as Vice-President in which capacity I have to act as Chairman of this august House also. I am not indulging in the language of conventionalism when I say that I have been touched by the generous terms in which you have spoken about me.

For seven years I enjoyed the privilege of working with you in this House as your colleague. I recall with pleasure and gratitude the uniform countesy and kindness that I received at your hands. By the expression of your sentiments today I have been assured that my absence from this scene for a little over two years has not made any difference and that I enjoy your confidence which, I am certain, will make the fulfilment of my responsibility as your Chairman easier.

Parliament occupies the centre of our constitutional structure. It is the most powerful instrument for securing to our people, who are sovereign, justice, economic and social, and for making politi-cal progress. It is through Parliament that peaceful change is ensured. Parliament is the protector of the citizens' rights and citizens' freedom in the land. All this underscores the solemnity of our obligations to Parliament. We must, therefore, endeavour to preserve and strengthen our parliamentary system. We can secure that end by faithful observance of the relevant constitutional provisions, the rules and our conventions. These constitute the real bonds ensuring the healthy functioning of the various parts of the parliamentary machinery.

The Government must govern, hut the Opposition is also an essential part of our democratic system. While the Government has a right to explain its policies, the Opposition is entitled to criticise it, and to exercise control over legislation by debate and over the administration . . .

SHRI RAJNARAIN (Uttar Pradesh): Not only to exercise control but also to change it.

MR. CHAIRMAN: ... by seeking information. The parliamentary machinery must function according to parliamentary law and within the limits asigned by law.

Friends, you h ive spoken about my work in the legal iphere. I do not know whether I deserve even a modicum- of Ihe praise you h; ve bestowed on me. It is true that I sp nt half a century, the best part of my life, in the service of the law. The t aining and experience gained have created in me the faith that nothing is higher than justice. The office to which I am c tiled involved the exercise of some judicial functions. The ordinary task of interpretation of the Constituion and the Rules devolves on me. I assure yea that I shall give fair and impartial judgment in the fullest measure I am c ipable of.

I shall always be anxious to help in the preservation of the dignity and decorum of the House. Our House has great traditions. I pledge my service to the cause of Pailiament and shall faithfully observe th« traditions that belong to it. I deem it a great honour and privilege to servi it as its presiding officer. I assure you that I shall make every endeavour to protect and defend your rights and privileges and the rights and privileges c f this House. For all this, I need not say, I need your goodwill and co-ope ration which you have so kindly offerei me today. I am confident that worki ig together we shall be able to meet su xcssfully the challenges of these times. I thank you once again for your felicit; tions

SHRI C. D. PANDE (Uttar Pradesh): Sir, befwe we proceed further, I would like to bring to your notice a matter of great concern to the country...

### **OBITUAUY REFERENCE**

Mr. CHAIR -IAN: I want first to make an obitu; ry reference. Before we proceed to the >ext item on the Agenda, I have to refer vith regret to the passing away of Shri A mal Khan, sitting Member, and Sarda Darshan Singh Pheruman, ex-Member of this House.

Shri Ajmal Khan was a well-known Urdu scholar. 'le was the Secretary of the Khilafat C ommittee, Allahabad, in 1920. He wa: closely associated with the late Maulai a Abul Kalam Azad. He worked in the Indian Council of Cultural Relations curing 1958-64. He helped in the preparation of the Urdu version of the C institution of India and edited the woks of Maulana Abul Kalam Azad Tar the Sahitya Academy. He was nominated to this House in J964 and conitnued as a Member until

the day of his death. On the occasions he spoke in this House, he expressed himself with sincerity and understanding. In his passing away we mourn the loss of a valued colleague.

Sardar Darshan Singh Pheruman was a Member of this House from 1952 to 1956 and again from 1958 to 1964.

He actively participated in the freedom struggle, suffered imprisonment several times and underwent privation. He was a respected leader of Punjab and worked ceaselessly for the uplift of the common people. A man of deep conviction, he will be remembered for his great dignity and sense of values.

I shall now request Members io stand up an observe a minute's silence as a mark of respect to the memory of Shri Ajmal Khan and Sardar Darshan Singh Pheruman.

{Hon, Members then stood in silence for one minute.}

Secretary will convey to the Members of the bereaved families our deep sense of sorrow and sympathy.

# ANNOUNCEMENT RE RESIGNATION OF SHRIMATI VIOLET ALVA AS DEPUTY CHAIRMAN OF RAJYA SABHA

MR. CHAIRMAN: I have to inform Members that Shrimati Violet Alva has resigned her office as Deputy Chairman of the Rajya Sabha with effect from the 16th November, 1969.

### CALLING ATTENTION TO A MAT-TER OF URGENT PUBLIC IMPOR-TANCE

# RECENT CYLONIC HAVOC IN VARIOUS PARTS OF ANDHRA PRADESH

SHRI LOKANATH MISRA (Orissa): Sir, I beg to call the attention of the Minister of Irrigation and Power to the recent cyclonic havoc in various parts of Andhra Pradesh destroying property worth crores of rupees and rendering thousands of people homeless.

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): Sir, I will briefly describe the cyclonic havoc that took place recently and I am laying a detailed statement on the subject. Hon. Members could put questions today or after reading the statement.